

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :12

CA NO. 172/2019 IN CP NO.(IB) 322/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR V/s PIYUSH SHELTERS INDIA PVT. LTD.

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

COUNSEL FOR APPLICANT : SH. R.V. MISHRA, ADV.

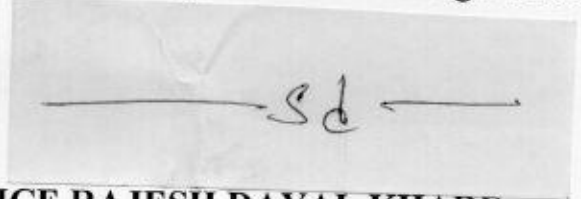
COUNSEL FOR RESPONDENT : SH. PRADEEP SINGH SISODIA,  
SH. AHBINAV GAUR,  
SH. RAM MISHRA, PCMA

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The matter was taken up today through Video Conferencing.

Sh. R.V. Mishra, Advocate for the Applicant and Dr. Ram Kumar Mishra, PCMA for the RP through Video Conferencing.

As prayed, put up on 23<sup>rd</sup> February, 2021 before the Regular Court/ through Video Conferencing.



Dated : 08.01.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(P.S.)